

ITEM NO.801(MM)

COURT NO.8

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 20103/2024

[Arising out of impugned final judgment and order dated 10-10-2023
in WA No. 1181/2023 passed by the High Court of Orissa at Cuttack]

STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

RAMESH CHANDRA BHATTA

Respondent(s)

[ONLY SLP(CRL)NO. 22019/2024 IS LISTED UNDER THIS ITEM]

Date : 14-07-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Subhasish Mohanty, AOR

For Respondent(s)

UPON being mentioned, the Court made the following
O R D E R

SLP(C)Nos.20189/2024 & 20105/2024

List along with SLP(C)No.20103/2024 on 15.07.2025.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR